

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO.129**  
**TO BE ANSWERED ON 25<sup>th</sup> APRIL, 2016**

**EXPORT RULES**

**129. SHRI P.C. MOHAN:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) whether the Government is having any proposal for mandatory export rule when the domestic output is higher than the domestic demand;
- (b) if so, the details thereof;
- (c) whether the Government is likely to provide any kind of assistance like incentive, cash subsidy or any other form of assistance to compensate the difference in the prices in case the International market is lower than the cost of production of domestic output and if so, the details thereof; and
- (d) the commodities or items to be covered under the mandatory export rule and the penal provisions for not complying with the rules?

**ANSWER**

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण)(स्वतंत्र प्रभार )

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

(a) : The Government is not contemplating any such proposal for mandatory export rule.

(b) to (d): Do not arise in view of reply to (a) above.

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